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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing	Sec 9 of I&B Code	Vishwas Concrete Pvt Ltd	A Murali Advocate	Pranee Infrastructures Pvt Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s:

Fa Anjum Perikal
BHAVANA GK
98454 356 54

Petitioner

Bhavana

RESPONDENT/s:

SAMPATH KUMAR.T.K
7902883626

Respondent

Sampath

ORDER

Heard Ms. Bhavana.G.K. the Learned Counsel for the Petitioner and Shri.Sampath Kumar.T.K. for the Respondent.

The Petitioner ^{is directed} has to serve/issue a copy of the Memo/notice to the Respondent.

Post the Case for hearing on 01.08.2018.


MEMBER (T).


MEMBER (J)